

(b) The lower in Assam is because of the concession given to North Eastern States keeping in view the backwardness of the region. Actual prices vary on account of transportation costs, local levies etc.

Lanka-Badarpur Railway Line

4646. SHRI UDDHAB BARMAN: Will the Minister of RAILWAYS be pleased to state

(a) whether a survey was conducted twice to find out the possibility of building up an alternative railway line from Lanka to Badarpur in place of the present Lumding to Badarpur line in Assam;

(b) if so, the findings of the survey;

(c) whether there is any plan to construct this railway line; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir. However Surveys have been conducted for new railway lines from Jagi Road to Badarpur and Lanka to Silchar.

(b) Does not arise.

(c) No, Sir.

(d) Constraint of resources.

Daleswari Hydrel Power Project

4647. SHRI UDDHAB BARMAN: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the stage at which the Dhaleshwari Hydrel Project (Bhairabi) stands at present; and

(b) the time by which it is likely to be commissioned?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b) The Dhaleshwari (Bairabi) Hydrel Project in Mizoram had earlier been considered as a multi-purpose project and the power generation component of the project was accorded techno-economic clearance by the Central Electricity Authority in October, 1988 subject, inter-alia, to only 60% of the project cost being allocated to power generation. The Government of Mizoram has since requested that the project be reconsidered for clearance as a purely hydro-electric project with full cost chargeable to power generation. In view of the high cost of generation and large submergence, the Central Electricity Authority and the National Hydro-electric Power Corporation have been asked to re-examine the techno-economic feasibility of the project purely as a hydro-electric project.

Vacancies in Indian Airlines

SHRI RAMCHANDRA VEERAPPA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether a number of vacancies of loaders, helpers and peons, reserved for SCs/STs, are lying vacant in its Northern Region office at Safdarjung Airport, New Delhi for long;

(b) if so, the details thereof; and

(c) the step taken to fill up these vacant posts?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA) : (a) and (b) There are 12 and 15 posts reserved

for Scheduled Castes and Scheduled Tribes respectively lying vacant in the Northern Region office of Indian Airlines. the details are given below :—

	Vacancies for Scheduled Castes	Vacancies for Scheduled Tribes
Peons	2	—
Loaders	6	2
Helpers	4	3
TOTAL	12	5

(c) Action is underway to fill up the vacant posts.

Transfers of TTEs

4649. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of RAILWAYS be pleased to state :

(a) the details of the transfer policy with regard the TTEs and the policy to get their names registered for transfer; and

(b) the number of cases not registered without assigning any reasons and the steps taken to register the names of all those TTEs who seek transfer?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) TTEs hold sensitive posts and frequently come in contract with public and/or Contractors/Suppliers. they are to be transferred every four years. Besides, TTEs detected indulging in malpractices are also sent on inter-divisional transfers.

Transfers on requests (in recruitment grades only) to adjoining divisions on the same railway or on another railway are also considered based on priority of registration sub-

ject to availability of vacancies and administrative convenience. In addition mutual transfers are also considered, wherever feasible.

(b) Requests for transfer in proven cases of malpractices are not registered.

National Project for Bio-Gas Development

4650. SHRI V. SOBHANADREESWARA RAO : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) the amount allocated and the amount actually spent in 1990-91 for the implementation of the National Project for Bio-gas Development;

(b) the details of the Bio-gas plants set up under this project, category-wise;

(c) whether any study has been made to assess the performance of Community Bio-gas plants; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAI) : (a) The revised budget alloca-